

(17) (17)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD.

OA. 832/96.

Date of order: 2-8-1996.

Between:-

Christopher Raja .. Applicant.

And

South Central Railway, Rep. by its,
Divisional Railway Manager, Personnel Branch,
Vijayawada-1

.. Respondent.

Counsel for the Applicant: Mr. P. Vijaya Kumar, Advocate.

Counsel for the Respondents: Mr. J. R. Gopal Rao, SC for
Rlys.

CORAM:

HON'BLE MR. JUSTICE M. G. CHOUDHARI, VICE CHAIRMAN

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (A)

Hon'ble Tribunal made the following order:-

Advocate for the applicant absent. Sri J. R. Gopal
Rao for the Respondents present. O.A. dismissed.

[Signature]
Dy. Registrar (Judl)

OA. 832/96.

Copy to:-

1. Divisional Railway Manager,
Personnel Branch, South Central Railways,
Vijayawada-1.
2. One copy to Mr. P. Vijaya Kumar, Advocate, CAT, Hyd.
3. One copy to Mr. J. R. Gopal Rao, SC for Rlys,
CAT, Hyderabad.
4. One copy spare.

kku.

(19)

Q 19/19

I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

Dated: 2-8-1996

ORDER/JUDGMENT

~~M.A./R.A./C.A.No.~~

in

O.A.No. 595/96

832/96

~~T.A.No.~~

(W.P.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

